

IP Registration No.:
IBBI/IPA-002/IP-N00048/2017-18/10132

RITESH R.
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LIST OF STAKEHOLDERS OF SHREE SAI OTO TUBES MILL LIMITED
AS ON 10th MARCH, 2025

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of SHREE SAI OTO TUBES MILL LIMITED on 22.01.2025, as the order dated 08.01.2025. The following claims were received by the Liquidator till last date for submission of claim and some claims after that. The Liquidator verified the claims received by him although no information was received from the erstwhile RP and since the Liquidation is in its initial stages, the claims were admitted based on the claims forms submitted with him and the list of stakeholders has been prepared:

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: SHREE SAI OTO TUBES MILL LIMITED; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on 10.03.2025

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0				NA	
2	Liquidation costs incurred till date				0				NA	
3	Secured financial creditors	1	1,48,72,01,333	1	1,48,71,85,195	0	16,138	0	1	

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4	Unsecured financial creditors	1	1,55,09,90,382	1	58,55,67,381	-	96,54,23,001	-	2	The claim is considered as a claim from a Related Party and hence they have no voting rights but are allowed to participate in the SCC Meetings
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	4	
7	Operational creditors (Government Dues)	2	4,48,87,355	2	1,66,11,700	0	-	2,82,75,655	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	NA	NA	NA	NA	NA	NA	NA	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	7	
Total		4	3,08,30,79,070	4	2,08,93,64,276	0	96,54,39,139	2,82,75,655		

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Annexure-1

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Canara Bank	-	29.01.2025	1,48,72,01,333	1,48,71,85,195	Secured Financial Debt		No	-	-	98.895%	0	0	16,138	0	NA

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Annexure-2

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Glamour India Private Limited			1,55,09,90,382	58,55,67,381	Unsecured Financial Debt	NA	0	0	0	96,54,23,001	0	The claim is considered as a claim from a Related Party and hence they have no voting rights but are allowed to participate in the SCC Meeting

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Annexure-3

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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Annexure-4

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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Annexure-5

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Name of the Claimant	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Employees' Provident Fund Organisation, District Office, Gandhidham (Kachchh)	-	10-02-2025	25,125	25,125	Unsecured Operational Debt	0	0	0.002%	0	0	0	0	
2	Office of The Assistant Commissioner of State Tax	-	29-01-2025	4,48,62,230	1,65,86,575	Unsecured Operational Debt	0	0	1.103%	0	0	0	2,82,75,655	

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Annexure-6

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025
List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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Annexure-7

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025
List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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Ritesh R. Mahajan

Liquidator

Shree Sai Oto Tubes Mill Limited

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AFA Valid up to 31-12-2025